NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/123/2016

NAME OF THE PETITIONER(S)

: V. Janardhanan & 2 others

NAME OF THE RESPONDENT(S)

: Signals and Systems (India) Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THRZY ANDAK RANNAM Courselfor Respondents

Till

2. Y. MALINI

(FOR B. Dhanalay

Coursel for

petition en

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Andron

ORDER

Counsel for both parties present. Counsel for petitioner prayed time for filing rejoinder. At request time is granted. Put up on 19.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)